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No. K.13016/02/2017-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 05<sup>th</sup> January, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (1) Shri Justice Sanjay Agrawal, and (2) Shri Justice Rajendra Chandra Singh Samant, Additional Judges of the Chhattisgarh High Court, to be Judges of the Chhattisgarh High Court with effect from the date they assume charge of their respective offices.

*mp*  
*5/1/2018*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13016/02/2017-US.II

Dated 05.01.2018

Copy to:-

- 1 (1) Shri Justice Sanjay Agrawal, and (2) Shri Justice Rajendra Chandra Singh Samant,  
Additional Judges of Chhattisgarh High Court, Bilaspur.
- 2 The Secretary to Governor of Chhattisgarh, Raipur.
- 3 The Secretary to Chief Minister of Chhattisgarh, Raipur.
- 4 The Secretary to Chief Justice, Chhattisgarh High Court, Bilaspur.
- 5 The Chief Secretary, Government of Chhattisgarh, Raipur.
- 6 The Registrar General, Chhattisgarh High Court, Bilaspur.
- 7 The Accountant General, Chhattisgarh, Raipur.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Addl. Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J.I)/DS(S)/US.I/SO(Desk).
- 12 Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India

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